

FORM G**INVITATION FOR EXPRESSION OF INTEREST
FOR ULTIMATE INFOVISION PRIVATE LIMITED****OPERATING IN COMMERCIAL REAL ESTATE AT GREATER NOIDA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	ULTIMATE INFOVISION PRIVATE LIMITED PAN: AAACU9139R CIN: - U72300DL2007PTC165838
2.	Address of the registered office	403, 4 th Floor, Shahpuri Tirath Singh Tower, C-58, Janakpuri, New Delhi-110058
3.	URL of website	https://ultimateinfovision.com
4.	Details of Place where majority of fixed Assets are located	Corporate Debtor was allotted Plot No. 12-A, Knowledge Park, Greater Noida-201308 measuring 38014.54 Square Meters by Greater Noida Industrial Development Authority. Kindly refer to Process Memorandum for further details.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL as per Financial Statement for the year 2021-2022. Details thereafter are not available at present. CIRP commenced vide order dated 29.05.2024
7.	Number of employees/ workmen	NIL as on Insolvency Commencement date
N	Further details including last available financial statements (with schedules) of two years, list of creditors are available At URL:	URL : https://rrinsolvency.com/resource/ultimate_info.aspx The details can be obtained by sending an email at : cirp.ultimateinfovision@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The Resolution Applicant must be eligible under section 29A of IBC2016. Detailed Eligibility & Ineligibility criteria can be sought by sending an email at cirp.ultimateinfovision@gmail.com URL: https://rrinsolvency.com/resource/ultimate_info.aspx
10.	Last date for receipt of expression of interest	21-01-2026
11.	Date of issue of provisional list of prospective resolution applicants	31-01-2026

12.	Last date for submission of objections to provisional list	05-02-2026
13.	Date of issue of final list of prospective resolution applicants	14-02-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	19-02-2026
15.	Last date of submission of resolution plans	21-03-2026
16.	Process email id to submit EOI	cirp.ultimateinfovision@gmail.com
17.	Details of corporate debtor's registration as MSME	Corporate Debtor is not registered as MSME

Note:

1. Above-mentioned dates are subject to Exclusion and Extension to be granted by Hon'ble NCLT for completion of the CIRP and shall remain subject to modification by the CoC.
2. EOI documents submitted by Prospective Resolution Applicants in response to the invitation dated 15.12.2025 are subject to verification. If found to be in order, these documents will be treated as valid submissions for the current EOI process, and fresh submission may not be required provided the applicant confirms their continued interest in the resolution process.



Reshma Mittal
Resolution Professional

For M/s Ultimate Infovision Private Limited

Regn. No. 1BB/1PA-001 / IP-P00297/2017-2018/10541
(AFA Valid upto 31.12.2026)

Registered Address: 1104, Nirmal Tower, Barahamba Road,
Connaught Place, New Delhi-110001
Ph. : 8860441411

Date- 06.01.2026
Place- Ghaziabad

payment can strengthen the application, as lenders often apply more conservative LTV norms to them," says Monga.

Mark your funds

Public-sector banks

- Bank of Baroda and SBI offer around 6.45-6.60 per cent on select schemes
- PNB and Canara Bank offer 6.15-6.40 per cent
- 5-year FD rates at most PSU banks are near or below 6.10 per cent.

Public-sector banks
■ Bank of Baroda and SBI offer around 6.45-6.60 per cent on select schemes
■ PNB and Canara Bank offer 6.15-6.40 per cent
■ 5-year FD rates at most PSU banks are near or below 6.30 per cent

